15.30 hrs.

CONSTITUTION   (AMENDMENT)
BILL*

Amendment of Eighth   Schedule

SHRI CHITTA BASU   (Barasat):
I beg to move for leave to introduce
a Bill further to amend the Constitu-
tion of India.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce
the Bill.

———

15.31 hrs.

CONSTITUTION (AMENDMENT)
BILL*

*Amendment of article 31C, omission
of Part XIVA, etc.*

SHRI CHITTA BASU   (Barasat):
I beg to move for leave to introduce
a Bill further to amend the Constitu-
tion of India.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend   the
Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce
the Bill.

———

15.32 hrs.

CONSTITUTION   (AMENDMENT)
BILL*

(*Amendment of article 311*)

SHRI CHITTA BASU (Barasat): I
beg to move for leave to introduce a

Bill further to amend the Constitu-
tion of India.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce
the Bill.

———

15.33 hrs.

CONSTITUTION   (AMENDMENT)
BILL*

(*Amendment of articles 102 and 103.*)

PROF.   MADHU   DANDAVATE
(Rajapur): I beg to move for
leave to introduce a Bill further to
amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend   the
Constitution of India."

The motion was adopted.

PROF.   MADHU   DANDAVATE:
I introduce the Bill.

———

15.34 hrs.

ALIGARH MUSLIM UNIVERSITY
(RESTORATION OF   MINORITY
CHARACTER) BILL*

SHRI RAM JETHMALANI (Bom-
bay North West): I beg to move for
leave to introduce a Bill to declare
the minority character of the Aligarh
Muslim University.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill to declare the minority

———

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1st February, 1980.